

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/137(KB)2022
IA(I.B.C)/607(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

| | |
|------------------|---|
| IN THE MATTER OF | BANK OF BARODA VS RAVINDRA KUMAR AGARWAL |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Ms. Mahuya Ghosh, Adv.] For the Financial Creditor, Bank of Baroda
Mr. Kuldip Mallik, Adv.] For the Personal Guarantor
Ms. Labanyasree Sinha, Adv.]
Mr. Mohit Sharma, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **11/06/2024**.

Court Officer